

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-509

Appeal No- 403/252/ND/2020

IN THE MATTER OF:

Compliance Contracts Pvt Ltd.

Vs.

ROC

....Applicant

.....Respondent

SECTION

Sec.252 C.A.

Order delivered on 18.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None present on behalf of the appellant. List on 27.04.2021.

-Sdr

(K.K. VOHRA)
MEMBER (T)

-Sd.

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)